

construction of a three storeyed laboratory building.

(c) Yes. Rules have been made by the Central Government and the State Governments under sections 23 and 24 of the Prevention of Food Adulteration Act, 1954, and necessary action is taken for the implementation of the provisions of the Act and the Rules made thereunder.

Public Health Laboratories have been established in the various States with Central assistance during the Second Five Year Plan. One of the functions of these laboratories is the examination of food samples drawn under the Prevention of Food Adulteration Act, 1954.

Steps have also been taken to produce publicity material viz. a film on prevention of food adulteration and a pamphlet for the health education of the masses.

It has been the constant endeavour of the Government to prevent the adulteration of food stuffs. In this connection, a Sub-Committee set up by the Planning Commission has made some recommendations for amending the Prevention of Food Adulteration Act, 1954. These recommendations of the Sub-Committee are under examination.

दिल्ली में दूध में मिलावट

२५०६. श्री विभूति मिश्र : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में जो बाहर से दूध बेचने वाले आते हैं वे जब मिलावट के अपराध में पकड़े जाते हैं तो अपना गलत नाम और पता बता देते हैं ; और

(ख) यदि हाँ, तो क्या सरकार जो बाहर से दूध बेचने आते हैं उनको किसी

किस्म का परिचय पत्र लेने पर ही बेचने का अधिकार देने की व्यवस्था करेगी ?

स्वास्थ्य मंत्रालय में उपमंत्री (शा० ढ० स० राजू) : (क) बिना लाइसेंस के दूध बेचने वालों से अब दूध के नमूने लिये जाते हैं वे कभी-कभी अपना गलत नाम व पता बतला देते हैं ।

(ख) खाद्य उपमिश्रण निवारण नियम १९५५ के नियम ५०(१३) के अनुसार घूमने वाले मेण्डर की बांह पर, जिसे इन नियमों के अधिन लाइसेंस दिया गया हो । एक घातू का बैज बन्धा हुआ होना चाहिए जिस पर उसका लाइसेंस नम्बर, उन वस्तुओं के नाम जिन्हें बेचने का उसे लाइसेंस दिया गया है, उसका नाम तथा पता एवं उसके मालिक (यदि कोई हो तो) का नाम तथा पता जिसके लिये वह काम कर रहा हो अंकित होना चाहिये । यदि राज्य सरकार अथवा स्थानिक आर्यटी द्वारा अपेक्षित हो तो घातू के बैज के अतिरिक्त मेण्डर के पास उसकी फोटो तथा लाइसेंस नम्बर सहित एक परिचय-पत्र होना चाहिये । उपर्युक्त नियमों के अधिन इस परिचय पत्र को प्रति वर्ष बदलना चाहिये ।

Class II Officers in Railways

2510. Shri Ram Sewak: Will the Minister of Railways be pleased to state:

(a) the number of class II officers in the Indian Railways and the number of Scheduled Castes among them; and

(b) what steps Government are taking to fill the quota of twelve and a half per cent?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a)

| Total number | Scheduled Castes |
|--------------|------------------|
| 1687 | 27 |

(b) The quota is 12½% of vacancies which arose after 4.1.57. This works out to 164 whereas only 27 could be

actually promoted because of inadequate number of experienced Scheduled Caste employees within the field of selection. While the quota can be completed only when the Scheduled Castes employees gain adequate experience, certain steps such as holding of special selection boards are taken to expedite the process. Scheduled Castes candidates are judged by selection boards in a sympathetic manner and those who do not come fully upto the mark are given additional training to bring them up to the standard of others.

12.02 hrs.

PAPERS LAID ON THE TABLE

AUDIT REPORT AND APPROPRIATION ACCOUNTS

The Minister of Finance (Shri Morarji Desai): I beg to lay on the Table a copy each of the following papers:—

(i) Audit Report (Civil), 1962 under article 151(1) of the Constitution. [Placed in Library. See No. LT-167/62].

(ii) Appropriation Accounts (Civil); 1960-61. [Placed in Library. See No. LT-168/62].

12.02½ hrs.

STATEMENT RE: DISTURBANCES IN EAST PAKISTAN AND SUBSEQUENT MIGRATIONS

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): Mr. Speaker, Sir, the House will recall that on 12th May I had spoken, at some length, on the unfortunate, disturbances in Malda, in April, in which fourteen people lost their lives, nine on Holi day this was in March—and five more between 16th and 20th April. There was no trouble whatsoever in Murshidabad district. The grossly exaggerated reports in Pakistan newspapers and some very objectionable

statements by high ranking officials in Pakistan, it will be recalled, then led to the very serious disturbances in Dacca, Rajshahi and in several other districts in East Pakistan. We had protested about all this to Pakistan and pressed the Government of Pakistan to take active and immediate steps for the restoration of law and order, the restoration of confidence among the minorities and rehabilitation of those who had suffered in these riots in East Pakistan.

The Government of Pakistan has now replied to our note of protest of 12th May. The Pakistan reply suggests that communal riots never start in Pakistan and whenever there are communal incidents in that country, they take place only as a reaction to the communal troubles in India. The Pakistan reply however, admits that the trouble in East Pakistan was serious. They have said nothing about the particular incidents in Darsa and other places, to which we had drawn their attention; but they have given a detailed account of the steps taken to restore confidence in the disturbed areas. The House will permit me to read out a part of the Pakistan Government's reply:

"The latest reports from the district of Rajshahi, as indeed from some other areas, where tension was high owing to the atrocities committed on Muslim; across the border, show that the situation is now completely normal throughout East Pakistan and has been so for nearly four weeks. As a matter of fact, troops as well as strong contingents of the East Pakistan Rifles that were posted to the affected areas, are being withdrawn gradually at present. As many as 1908 arrest; have been made in the areas where the disturbances took place. Police investigation is being vigorously pursued in order to deal effectively with those responsible for the unfortunate disturbances. Already a large